

ITEM NO.64

COURT NO.7

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 1219/2015

SWETA RAJ

Petitioner(s)

VERSUS

RAVI VIKRAM

Respondent(s)

(with appln. (s) for stay and office report)

Date : 26/10/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, Adv.

For Respondent(s) Mr. Gaurav Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by the counsel for respondent seeking time to file counter affidavit.

Call after four weeks for filing counter affidavit.

(NARENDRA PRASAD)
COURT MASTER

(SUMAN JAIN)
COURT MASTER